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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

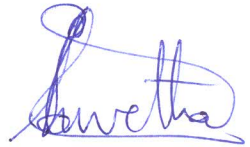
APPLICATION NUMBER :  
PETITION NUMBER : TCP/206/2016  
NAME OF THE PETITIONER(S) : A. Ramasubbu  
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)  
SIGNATURE DESIGNATION

REPRESENTATION BY WHOM

① For Tk Bhaskar  
Priyadarshini N  
Swetha Vasudevan

counsel for  
Respondents 1-3



② For John  
S.M. Meera Mohideen

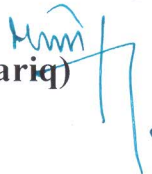
Counsel for  
Petitioner



**ORDER**

Shri S M Meera Mohideen, counsel for petitioner present. Ms Swetha Vasudevan, counsel for respondents present and prayed time for filing sur rejoinder. At her request time granted. Put up on **02.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

